

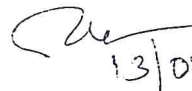

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/39/ (IB)/2018  
NAME OF THE PETITIONER(S) : UDHYAM INVESTMENTS PVT LTD  
NAME OF THE RESPONDENT(S) : TIFFINS BARYTES ASBESTOS & PAINTS LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	R. RAGHAVENDRAN	Counsel for Financial Creditor	 13/02/18
2.	GAUTHAM VENKATESH	Counsel for Corporate Debtor	

**ORDER**

Counsel for both the parties present. Counsel for the Corporate Debtor has been given liberty to file a reply before the present date of hearing and the matter was posted for arguments. However, the Petitioner has not filed the counter and now praying for more time for filing the counter. At request, time is enlarged with a direction that the counter shall be filed before the next date of hearing, failing which the matter will be taken up for hearing on merits. Put up on **22.02.2018 at 10.30 AM.**

-s-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)